

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 3868
TO BE ANSWERED ON 16.07.2019**

COMMISSION FOR DENOTIFIED, SEMINOMADIC AND NOMADIC TRIBES

3868. SHRI SUDHAKAR TUKARAM SHRANGARE:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has formulated a plan to set up a permanent Commission for Denotified, Semi-Nomadic and Nomadic tribes;
- (b) if so, the details thereof; and
- (c) the concrete steps taken by the Government for development of these most marginalized tribes as per the UN sustainable Development Goals?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI KRISHAN PAL GURJAR)**

(a) & (b): No Sir.

(c): A Board namely Development and Welfare Board for Denotified, Nomadic and Semi-Nomadic Communities (DWBDNCs) has been constituted vide Gazette Notification dated 21.02.2019 for Development and Welfare of Denotified, Nomadic and Semi-Nomadic Communities.

Further, the following schemes are also being implemented for the welfare of DNTs:

- (i) Dr. Ambedkar Pre-Matric and Post-Matric Scholarship for DNTs.
- (ii) Nanaji Deshmukh Scheme of Construction of Hostels for DNTs Boys and Girls.
- (iii) Assistance for Skill Development of Other Backward Classes (OBCs)/ De-Notified, Nomadic and Semi-Nomadic Tribes (DNTs)/ Economically Backward Classes (EBCs).
